

is now granting permanent registration to all eligible industrial undertakings on expiry of their previous registration which will avoid renewal of registration certificates on each expiry.

(5) The NSIC's "Single Point Registration" procedure is working quite satisfactorily and as such no further simplification is considered necessary at present.

Manufacture of photosensitised materials by Hindustan Photo Films Manufacturing Company

1313. SHRI SUBRAMANIAN SWAMY:

SHRI V. NARAYANASAMY:

SHRI BHUBANESWAR KALITA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Hindustan Photo Films was set up some 30 years back for the manufacture of photosensitized materials from Base materials, yet their activities to the extent of 60 percent are still concentrated towards the Slitting and Confectioning from imported jumbo rolls; and

(b) if so, what corrective steps Government propose to take in this regard?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b) M/s. Hindustan Photo Films Ltd., (HPF) was set up in 1960 for manufacture of a range of Black and White products and Medical X-ray films (CTA). To meet the increasing demand for colour products HPF has undertaken conversion of these products from imported jumbo rolls. It is also setting up integrated facilities for manufacture of polyester based medical X-ray, Industrial X-ray and Graphic Art films. This project is scheduled to be completed by October, 1991.

Action against drug companies

1316. SHRIMATI MANORAMA PANDEY:

DR. G. VIJAYA MOHAN REDDY:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that a number of instances of marketing medicines without price approval overcharging the prices, non-implementation of Government fixed prices, over-invoicing the imports of drugs, contravention of provisions of Drugs Price Control Orders 1979 and 1987 by drug companies have come to the notice of his Ministry;

(b) whether his Ministry has initiated any penal action as provided under DPCO, 1979/87 and the Essential Commodities Act, 1955 against any company so far; and

(c) if so, name of the company, date of action taken and present position of each?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) to (c) The requisite information to the extent available has already been furnished in reply to Rajya Sabha Unstarred Question No. 722 answered on 14-5-1990.

परिहार कायाय प्रशिक्षण कार्यक्रम के लिये विश्व बैंक की अनुदान सहायता राशि

1317. श्री शिव प्रसाद ज-पुरिया : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय परिवार कल्याण प्रशिक्षण कार्यक्रम के लिए विश्व बैंक से 85 करोड़ रुपये की अनुदान सहायता राशि प्राप्त हुई है ;

(ख) इसमें से कितनी राशि प्रशासनिक अकादमी संस्थान, भोपाल के अंतर्गत

परिवार कल्याण का एक शीर्ष-केन्द्र के निर्माण पर खर्च की गई है ;

(ग) क्या इस प्रकार का व्यय विश्व बैंक द्वारा दी गई अनुदान सहायता राशि के उद्देश्य को पूरा करता है; और

(घ) किस योजना के तहत प्रशासनिक अकादमी, भोपाल पर राशि खर्च की गई और किस अधिकारी के निदेश पर यह राशि उस केन्द्र पर खर्च की गई ?

स्वास्थ्य एवं परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री रशीद मसूद) : (क) भारत सरकार और विश्व बैंक के मध्य हुए करार के अन्तर्गत यह बैंक मध्य प्रदेश, उत्तर प्रदेश और आन्ध्र प्रदेश में राष्ट्रीय परिवार कल्याण प्रशिक्षण और जनशक्ति विकास जनसंख्या परियोजना के कार्यान्वयन के लिए भारत सरकार को ऋण देगा। भारत सरकार ने मध्य-प्रदेश में इस परियोजना के 42.57 करोड़ रुपये शेयर सहित 199.77 करोड़ रु. की कुल लागत से यह परियोजना अनुमोदित की है।

(ख), (ग) और (घ) इस परियोजना के अन्तर्गत, इन तीनों राज्यों में से प्रत्येक, में स्वास्थ्य और परिवार कल्याण के लिए एक शीर्षस्थ प्रशिक्षण संस्थान स्थापित करना है और मध्य प्रदेश के संबंध में उक्त संस्थान मौजूदा परिवार कल्याण प्रशिक्षण केन्द्र का दर्जा बढ़ाकर ग्वालियर में स्थापित करने का प्रस्ताव है। इस बात को ध्यान में रखते हुए, भोपाल में प्रशासनिक अकादमी के अन्तर्गत कोई शीर्षस्थ परिवार कल्याण केन्द्र स्थापित करने का प्रश्न नहीं उठता। शीर्ष प्रशिक्षण केन्द्र के निर्माण सहित इस परियोजना के अन्तर्गत राज्य सरकार को भारत सरकार द्वारा अभी तक कोई भी सहायता अनुदान नहीं दिया गया है।

Marketing of Doxatopic cream

1318. SHRIMATI MANORAMA PANDEY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 310 given in the Rajya Sabha on the 7th May, 1990 and state:

(a) when did the company start manufacturing doxatopic cream and when was the product introduced in the market;

(b) what is the composition of this product and at what price each pack and strength was first marketed;

(c) whether his Ministry has initiated any penal action for contravention of the provisions of Drugs Price Control Order apart from recovery of overcharged amount;

(d) what MAPE is being enjoyed by the company on different strengths and packs of Decadurabolin, Decabolin, Durabolin, Lynoral, Mixogen, Sustanon and Testanon and what is the ex-factory cost intimated of each product to his Ministry; and

(e) what is the bulk drug price intimated to his Ministry based on which the prices of each of above mentioned products are fixed by the company?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) Information is not readily available with the Government and is being collected and will be laid on the Table of the Sabha.

(b) A Statement is attached. (See below)

(c) Yes Madam, action has already been set afoot in this direction.

(d) and (e) A Statement giving the information to the extent available is en-